

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1892
ANSWERED ON:11.08.2011
INCREASE IN PRICES OF MEDICINES
Reddy Shri Modugula Venugopala

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the percentage of increase in the prices of medicines during the last three years and the current year;
- (b) whether the Government has been asked to grant permission for increasing the price of any medicine;
- (c) if so, the details of the permission given for increasing the price alongwith the names of the medicines; and
- (d) the details of those medicines the prices of which have come down or have been reduced during the said period?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): The details of the price fixed by the National Pharmaceutical Pricing Authority (NPPA) for scheduled formulations during the last three years and the current year and the percentage of packs in which prices have increased, vis-a-vis the total cases, is given below:

2008-09	2009-10 (upto31st July,11)	2010-11	2011-12
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Nos.	%age	Nos.	%age	Nos.	%age	Nos.	%age
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Price Increased	190	12.05	184	10.08	223	31.28	95	34.80
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Price Decreased	89	5.64	450	24.67	60	8.42	30	10.99
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Price fixed for the first time	1256	79.65	1155	63.33	371	52.03	114	41.76
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No change in prices	42	2.66	35	1.92	59	8.27	34	12.45
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Total	1577	100	1824	100	713	100	273	100
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Includes Pro-rata prices fixed

(b) & (c): NPPA fixes / revises the prices of scheduled medicines as per provisions of DPCO, 1995. No specific permission for increasing the price of any medicine is given under the provisions of DPCO, 1995. The prices of Scheduled drugs, i.e. drugs under price control, are revised based on the applications of the companies and by applying the formula given in para 7 of DPCO 1995. The price fixation / revision is a continuous process per the provisions of the DPCO 1995. In respect of drugs - not covered under the DPCO, 1995 i.e. non-scheduled drugs, manufacturers are at liberty to fix the prices by themselves without seeking the approval of Government / NPPA.

(d) The medicines where prices have been reduced are the formulations containing the bulk drug Ibuprofen, Ranitidine, Salbutamol Sulphate, Betamethasone and Tolnaftate, Vitamin A and the prices revised in this regard are applicable to all the manufacturers of these medicines.